

**आयकर अपीलिय अधिकरण “डी” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“D” BENCH, MUMBAI**

**माननीय श्री महावीर सिंह, उपाध्यक्ष एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
**(Hearing Through Video Conferencing Mode)**

आयकर अपील सं./ I.T.A. No.6803/Mum/2019  
(निर्धारण वर्ष / Assessment Year: 2015-16)

<b>Quest Parners</b> O-701, Mayuresh Shrishti Opp. Asian Paints LBS Marg, Bhandup West Mumbai – 400 078	<b>बनाम/ Vs.</b>	<b>ACIT-Circle 29(2)</b> Kautilya Bhawan Bandra Kurla Complex BKC Mumbai – 400 051
स्थायी लेखा सं./जी आइ आर सं./PAN/GIR No. <b>AAAFQ-3174-B</b>		
(आपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Shri Paresh Shaparia – Ld. AR
<b>Revenue by</b>	:	Shri Sunil Jha – Ld. CIT-DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	24/05/2021
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	24/05/2021

**आदेश / O R D E R**

**Manoj Kumar Aggarwal (Accountant Member)**

1. The Ld. AR, at the outset, submitted that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and received Form No.3 from appropriate authority. The Ld. AR sought withdrawal of the appeal. The Ld. CIT-DR did not object to the same.

2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
3. The appeal stand dismissed as withdrawn.

*Order pronounced on 24<sup>th</sup> May, 2021.*

**Sd/-  
(Mahavir Singh)**

उपाध्यक्ष / **Vice President**

**Sd/-  
(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 24/05/2021  
Sr.PS, Jaisy Varghese

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**